### THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)



(National year 1936-1937 Saka)
IN RESPECT OF THE *AIZAWL BENCH* AT AIZAWL

	January					February					March					
Sun	11	4	11	18	25	1	8	15	22		1	8	15	22	29	
Mon		5	12	19	26	2	9	16	23		2	9	16	23	30	
Tue		6	13	20	27	3	10	17	24		3	10	17	24	31	
Wed		7	14	21	28	4	11	18	25		4	11	18	25		
Thu	1	8	15	22	29	5	12	19	26		5	12	19	26		
Fri	2	9	16	23	30	6	13	20	27		6	13	20	27		
Sat	3	10	17	24	31	7	14	21	28		7	14	21	28		
	April						May			June						
Sun		5	12	19	26	31	3	10	17	24		7	14	21	28	
Mon		6	13	20	27		4	11	18	25	1	8	15	22	29	
Tue		7	14	21	28		5	12	19	26	2	9	16	23	30	
Wed	1	8	15	22	29		6	13	20	27	3	10	17	24		
Thu	2	9	16	23	30		7	14	21	28	4	11	18	25		
Fri	3	10	17	24		1	8	15	22	29	5	12	19	26		
Sat	4	11	18	25		2	9	16	23	30	6	13	20	27		
	July					August					September					
Sun		5	12	19	26	30	2	9	16	23		6	13	20	27	
Mon		6	13	20	27	31	3	10	17	24		7	14	21	28	
Tue		7	14	21	28		4	11	18	25	1	8	15	22	29	
Wed	1	8	15	22	29		5	12	19	26	2	9	16	23	30	
Thu	2	9	16	23	30		6	13	20	27	3	10	17	24		
Fri	3	10	17	24	31		7	14	21	28	4	11	18	25		
Sat	4	11	18	25		1	8	15	22	29	5	12	19	26		
	October				November					December						
Sun		4	11	18	25	1	8	15	22	29		6	13	20	27	
Mon		5	12	19	26	2	9	16	23	30		7	14	21	28	
Tue		6	13	20	27	3	10	17	24		1	8	15	22	29	
Wed		7	14	21	28	4	11	18	25		2	9	16	23	30	
Thu	1	8	15	22	29	5	12	19	26		3	10	17	24	31	
Fri	2	9	16	23	30	6	13	20	27		4	11	18	25	-	
Sat	3	10	17	24	31	7	14	21	28		5	12	19	26		

HOLIDAY

**Total Court Working Days: 210 days** 

N.B. The following Saturdays may be declared as Court Working Days: 7<sup>th</sup> February (1<sup>st</sup> Saturday), 16<sup>th</sup> May (3<sup>rd</sup> Saturday), 1<sup>st</sup> August (1<sup>st</sup> Saturday), 7<sup>th</sup> November (1<sup>st</sup> Saturday)

#### THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh

#### NOTIFICATION

NO.HC.XI-10/2014/<u>585</u>/RC. Dated, Guwahati, the 28<sup>th</sup> November, 2014.

## LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF MIZORAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Civil Courts in Mizoram Sub-ordinate to Gauhati High Court.

New Year Holidays		1 <sup>st</sup> to 9 <sup>th</sup> January	-	Thursday to Friday	-	9 days
Republic Day	-	26 <sup>th</sup> January	-	Monday	-	1 day
State Day	-	20 <sup>th</sup> February	-	Friday	-	1 day
Chapchar Kut/Holi	-	6 <sup>th</sup> March	-	Friday	-	1 day
Ram Navami	-	28 <sup>th</sup> March	-	Saturday	-	1 day
Mahavir Jayanti	-	2 <sup>nd</sup> April	•	Thursday	-	1 day
Good Friday	-	3 <sup>rd</sup> April	•	Friday	-	1 day
Easter Monday	-	6 <sup>th</sup> April	-	Monday	-	1 day
Bohag Bihu	-	13 <sup>th</sup> to 15 <sup>th</sup> April	-	Monday to Wednesday	-	3 days
Buddha Purnima	-	4 <sup>th</sup> May	-	Monday	-	1 day
YMA Day	-	15 <sup>th</sup> June	-	Monday	-	1 day
Remna Ni	-	30 <sup>th</sup> June	-	Tuesday	-	1 day
Summer Vacation	-	6 <sup>th</sup> to 10 <sup>th</sup> July	-	Monday to	-	5 days
including MHIP Day				Friday		
ld-Ul-Fitre	-	18 <sup>th</sup> July	-	Saturday	-	1 day
Independence Day	-	15 <sup>th</sup> August	-	Saturday	-	1 day
Onam	-	28 <sup>th</sup> August	-	Friday	-	1 day
Janmastami	-	5 <sup>th</sup> September	-	Saturday	-	1 day
Ganesh Chaturthi	-	17 <sup>th</sup> September	-	Thursday		1 day
ld-uz-Zuha (Bakri-ld)	-	25 <sup>th</sup> September	-	Friday	-	1 day
Birthday of Mahatma Gandhi	-	2 <sup>nd</sup> October	-	Friday	-	1 day
PUJA VACATION	-	19th October to 23rd	-	Monday to	-	5 days
Including Dusshera (Vijaya Dashami)		October		Friday		
Muharram	-	24 <sup>th</sup> October	†-	Saturday	-	1 day
Diwali	-	11 <sup>th</sup> November	-	Wednesday	-	1 day
Guru Nanak's Birth Day	-	25 <sup>th</sup> November	1-	Wednesday	-	1 day
WINTER VACATION (including Christmas/ Christmas Festival)	-	18 <sup>th</sup> to 29 <sup>th</sup> December	-	Friday to Tuesday	-	12 days
New Year's Eve	-	31 <sup>st</sup> December	-	Thursday	-	1 day

#### <u>N.B.</u> :-

(1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order ete

REGISTRAR (JUDICIAL)

#### THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh

### NOTIFICATION

NO.HC.XI-10/2014/<u>586</u> / RC. Dated, Guwahati, the 28<sup>th</sup> November, 2014.

# LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF MIZORAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Criminal Courts in Mizoram Sub-ordinate to Gauhati High Court.

New Year Holidays		1 <sup>st</sup> to 3rd January	-	Thursday to Saturday	-	3 days
Republic Day	-	26 <sup>th</sup> January	-	Monday	-	1 day
State Day	-	20 <sup>th</sup> February	-	Friday	-	1 day
Chapchar Kut/Holi	-	6 <sup>th</sup> March	-	Friday	-	1 day
Ram Navami	-	28 <sup>th</sup> March .	-	Saturday	-	1 day
Mahavir Jayanti	-	2 <sup>nd</sup> April	-	Thursday	-	1 day
Good Friday	•	3 <sup>rd</sup> & 4 <sup>th</sup> April	-	Friday & Saturday	-	2 days
Easter Monday	-	6 <sup>th</sup> April	-	Monday	-	1 day
Bohag Bihu	-	13 <sup>th</sup> to 15 <sup>th</sup> April	-	Monday to Wednesday	-	3 days
Buddha Purnima	-	4 <sup>th</sup> May	-	Monday	-	1 day
YMA Day	-	15 <sup>th</sup> June	-	Monday		1 day
Remna Ni	-	30 <sup>th</sup> June	-	Tuesday	-	1 day
MHIP Day	-	6 <sup>th</sup> July	-	Monday	-	1 day
Id-UI-Fitre	-	18 <sup>th</sup> July	-	Saturday	-	1 day
Independence Day	-	15 <sup>th</sup> August	-	Saturday		1 day
Onam	-	28 <sup>th</sup> August	-	Friday	-	1 day
Janmastami	-	5 <sup>th</sup> September	-	Saturday	-	1 day
Ganesh Chaturthi	-	17 <sup>th</sup> September	-	Thursday	-	1 day
ld-uz-Zuha (Bakri-ld)	-	25 <sup>th</sup> September	-	Friday	-	1 day
Birthday of Mahatma Gandhi	-	2 <sup>nd</sup> October	-	Friday	-	1 day
PUJA VACATION Including Dusshera (Vijaya Dashami)	-	19 <sup>th</sup> October to 23 <sup>rd</sup> October	-	Monday to Friday	-	5 days
Muharram	-	24 <sup>th</sup> October	-	Saturday	-	1 day
Diwali	-	11 <sup>th</sup> November	-	Wednesday	-	1 day
Guru Nanak's Birth Day	-	25 <sup>th</sup> November	-	Wednesday	-	1 day
WINTER VACATION (including Christmas/ Christmas Festival)	-	21 <sup>st</sup> to 29 <sup>th</sup> December	•	Monday to Tuesday	-	9 days
New Year's Eve		31st December	-	Thursday	-	1 day

#### N.B. :-

(1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

**REGISTRAR (JUDICIAL)**